

**HIGH COURT OF TRIPURA**  
**AGARTALA**

No. F.4(37)-HC/VOL.I/2021/1042

Dated, Agartala, the 21<sup>st</sup> January, 2021

**NOTIFICATION**

The Hon'ble High Court has been pleased to nominate the following Core Master Trainer and Master Trainers of Tripura to attend the first phase of online TOT programme scheduled to be held on the topic "Electronic Case Management Tools (ECMT) for the Advocates" on Saturday 23<sup>rd</sup> January 2021 & "Updated Features of CIS" on 24<sup>th</sup> January 2021 between 10.30 AM to 01.30 PM:

Sl. No.	Name of the Judicial Officer	Designation
1.	Shri Dhiman Debbarma (Core Master Trainer)	Addl. District & Sessions Judge, Court No.5, West Tripura Judicial District, Agartala.
2.	Shri Sarbajeet Choudhury (Master Trainer)	DLC & Deputy Secretary, Law, Government of Tripura.
3.	Smt. Debaleena Kilikdar (Master Trainer)	Addl. Commissioner, Departmental Inquiries, Government of Tripura.

The training VC link alongwith the schedule of the training session will be sent later as and when received from the eCommittee.

Sd/-

(D.M. Jamatia)  
**REGISTRAR GENERAL**

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura for kind appraisal of His Lordship.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship.
3. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship.
4. The Secretary to Hon'ble Mr. Justice SG Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship.
5. The Member (Human Resources), eCommittee, Hon'ble Supreme Court of India, New Delhi for kind information (email: [mhr-ecommittee@ajj.gov.in](mailto:mhr-ecommittee@ajj.gov.in)).
6. **The District and Sessions Judge, South Tripura Judicial District, Belonia / Gomati Judicial District, Udaipur / West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / North Tripura Judicial District, Dharmanagar / Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura / Dhalai Judicial District, Ambassa for kind information.**
7. **The Family Judge, West Tripura Judicial District, Agartala / Unakoti Judicial District, Kailashahar / Gomati Judicial District, Udaipur / Dhalai Judicial District, Ambassa / Khowai Judicial District, Khowai / Sepahijala Judicial District, Sonamura for information and necessary action.**
8. The Registrar (Vigilance), High Court of Tripura, Agartala.
9. The Registrar (Judicial), High Court of Tripura, Agartala.
10. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
11. The Joint Registrar, High Court of Tripura, Agartala.
12. **Shri. Dhiman Debbarma, Additional District & Sessions Judge, Court No. 5, West Tripura Judicial District, Agartala (Core Master Trainer). He is requested to attend the online training program as per scheduled date and time.**
13. **Smt. Debaleena Kilikdar, Additional Commissioner of Departmental Inquiries, Government of Tripura (Master Trainer). She is requested to attend the online training program as per scheduled date and time.**
14. **Shri. Sarbajeet Choudhury, DLC & Deputy Secretary, Law, Government of Tripura (Master Trainer). He is requested to attend the online training program as per scheduled date and time.**
15. The Deputy Registrar (Judicial) -cum- CPC, High Court of Tripura, Agartala for information and necessary action. **He is requested to communicate the VC Link and training schedule to the nominated officers prior to the scheduled date and time of the Training Program through eMail and Telegram Group of Master Trainers.**

16. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is requested to upload this Notification in the website of the High Court of Tripura immediately and communicate the notification to the participant officers by email. He is also requested to provide technical support, if any, required to the participant officers on the scheduled date and time of the online training program.
17. The Sr. System Officer, eCourts Services, High Court of Tripura for information.
18. Concerned File.

 21/1/21  
**REGISTRAR GENERAL**